

Defective Case Register from 2024-11-26 to 2024-11-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49271/2024	TUSAR KUMAR MISHRA	2024-11-26	1. Page 36 to 44 not neat. 2. Page no. 35 not available in the brief
2	D-CRLA/35391/2024	PRINCE PATNAIK	2024-11-26	This may be regd .as BLAPL
3	D-CMP/49298/2024	SUSANTA KUMAR DASH	2024-11-26	In index and book mark against annexure -2 , order vii rule 1(d) is mentioned in place of order vii rule 11 (d) .
4	D-ABLAPL/35334/2024	SANGRAM RATH	2024-11-26	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
5	D-CRLMC/35149/2024	ANIRUDHA DAS	2024-11-26	1. Subject code not correctly furnished in index.
6	D-CONTC/48901/2024	ADV.	2024-11-26	Page no 13 not legible
7	D-CONTC/48907/2024	ADV.	2024-11-26	Page 13 not legible
8	D-ABLAPL/35343/2024	SABYASACHI MISHRA	2024-11-26	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
9	D-WP(C)/49241/2024	SUBHADUTTA ROURAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
10	D-CONTC/49068/2024	ADV.	2024-11-26	Period of Delay 235 days.
11	D-WP(C)/49218/2024	PRAVAT KUMAR NAYAK	2024-11-26	annexure not correctly page marked
12	D-WP(C)/49226/2024	SUBHADUTTA ROURAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
13	D-BLAPL/35401/2024	BHARAT BHUSAN ROURAY	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
14	D-WP(C)/49011/2024	SANJIB MOHANTY	2024-11-26	Date mentioned under Annexure -5 not tally with the index of the writ petition and Book mark index.
15	D-WP(C)/49048/2024	GEETA RANI MALLICK	2024-11-26	30-OTHER DEFECT (IF ANY) Date of order mentioned in Annexure-2 does not tally with averment of writ petition, book mark index and index of writ petition
16	D-WP(C)/49172/2024	SWAPNIL ROY	2024-11-26	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat page no. 41 be filed.
17	D-ABLAPL/35303/2024	DEBASIS SAHOO	2024-11-26	Annexs. not properly reflected index.
18	D-WP(C)/49096/2024	BIBHU PRASAD PANDA	2024-11-26	Receipt Showing Serv.copy To cg not Filed.
19	D-WP(C)/49243/2024	SUBHADUTTA ROURAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.

20	D-ABLAPL/35377/2024	AMLAN MOHANTY	2024-11-26	As per standing order no.3 ,dtd. 9-7-2024 name of the prosecutrix /informant shall not be reflected in the petition. Then S.R.will be made.
21	D-CRLMC/35226/2024	BIRENDRA KUMAR PARDHI	2024-11-26	1.After Annex-2 annexure not chronologically furnished at page no.20 in the body of the CRLMC petition.2.Page no.20 not legible
22	D-ABLAPL/35459/2024	DHANANJAYA MUND	2024-11-26	paragraphs of the petition not correct in declaration.
23	D-BLAPL/35438/2024	BIBHUTI RANJAN MOHANTY	2024-11-26	1. G.R.799 of 2024 in rejection order under Annexure-2 not mentioned in the cause title.
24	D-ABLAPL/35434/2024	LALATENDU SAMANTARAY	2024-11-26	.Receipt Showing Serv.copy To Vigilance not Filed.
25	D-CONTC/48910/2024	ADV.	2024-11-26	Page no 13 not legible
26	D-WP(C)/49290/2024	SURESH CHANDRA DASH	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Notarial fee of Rs.30/-not paid on the affidavit.
27	D-BLAPL/35374/2024	PRAKASH KUMAR MISHRA	2024-11-26	1. G.R.Case No.472/ 2024 in rejection order under Annexure-2 not mentioned in the cause title.
28	D-WP(C)/48862/2024	ALOK KUMAR PANDA	2024-11-26	1.Address of the petitioner no.6 not given in the cause title.
29	D-WP(C)/49057/2024	SHASHI BHUSAN JENA	2024-11-26	Receipt Showing Serv.copy To cg not Filed.
30	D-ABLAPL/35309/2024	DEEPAK KU SAHOO	2024-11-26	1. Page no.8 not neat and legible.
31	D-BLAPL/35398/2024	ACHYUTANANDA PATTANAIK	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct.2.pending of trial court not reflected.
32	D-CONTC/49066/2024	ADV	2024-11-26	Period of Delay 689 days
33	D-WP(C)/49219/2024	JAGAMOHAN PATTANAIK	2024-11-26	A-2 not properly dated mentioned in the Index.
34	D-BLAPL/35341/2024	DHIRENDRA NATH BEHERA	2024-11-26	Court fee Rs.3.00 not paid in Affidavit.H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
35	D-CRLMC/35209/2024	DEEPAK GOCHHAYAT	2024-11-26	1. In index sl.no.5 PS case number not correctly furnished. 2. Charge sheet copy to be filed.
36	D-BLAPL/35327/2024	DILLIP KUMAR RAY	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 17,18 ,21 and 22 not neat.
37	D-CONTC/48718/2024	ADV.	2024-11-26	NAME OF PETITIONER NO.8 NOT TALLY WITH THE ORDER OF CAUSE TITLE OF WP(C)-PAGE NO.11
38	D-ABLAPL/34011/2024	SATYA JEET ROUT	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos. 8 to 12 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama. 3.Age of the deponent on affidavit not tally with cause title.
39	D-WP(C)/49141/2024	ADITYA NARAYAN RAY	2024-11-26	1.I.As. not page marked.2.Deficit court fee of Rs.6/ not paid on cause title of writ petition.3.Page-165 under Annexure-4 series not filed.4.Age of petitioner No.2 not furnished.5.Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition.6.2nd Annexure no.9 filed without page marking and the same is not indicated in index and in index of writ petition.7.Copy not served on S.C.(C.T. and G.S.T.)
40	D-WP(C)/49268/2024	RAMDAS ACHARY	2024-11-26	Page No.47 and 48 neat copies not filed.
41	D-WP(C)/49198/2024	SANGRAM JENA	2024-11-26	Page No.33 Annexure-4 R.Petition No. do not tally with Index Annexure-4.
42	D-CMP/47992/2024	SANATAN DAS	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Col.5 of the affidavit/verification is incomplete, (ii)Status of parties not given.
43	D-ABLAPL/35307/2024	MANA MOHAN PATTANAYAK	2024-11-26	1. Page nos.15,16 , 17 not neat and legible.
44	D-WP(C)/49230/2024	SUBHADUTTA ROURAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
45	D-WP(C)/48713/2024	SUJIT KUMAR SWAIN	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-WP(C)/49025/2024	SANJIB SWAIN	2024-11-26	30-OTHER DEFECT (IF ANY) Legible copy of page-141 to be filed
47	D-BLAPL/35406/2024	MANAS KUMAR CHAND	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with Rejection order and cause title.Name of the Party not tally with affidavit and cause title.
48	D-CONTC/48240/2024	SASHIBHUSAN DAS	2024-11-26	Names of ops2 and 3 be stated,(ii)Petitioner 1 to 3 were not parties in WA,(iii)Neat copy of p.43 to 45 be filed.
49	D-WP(C)/49240/2024	AMIT KUMAR NATH	2024-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-BLAPL/35417/2024	DEVASHIS PANDA	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Item no.4 not correctly mentioned in affidavit.Page no. 4 not neat.
51	D-BLAPL/35276/2024	KEDAR CHANDRA SARANGI	2024-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

52	D-BLAPL/34111/2024	ASIT KUMAR JENA	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner on V.nama not tally with cause title.
53	D-ABLAPL/35376/2024	BIJAYA KUMAR RAGADA	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos .12 to 17 not neatly legible.
54	D-WP(C)/49092/2024	RUDRA PRASAD KAR	2024-11-26	Receipt Showing Serv.copy To it not Filed
55	D-WP(C)/49175/2024	NETRANANDA BISWAL	2024-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-BLAPL/35404/2024	NITYANANDA MOHAPATRA	2024-11-26	T.R number not correctly mentioned in the first para.
57	D-MACA/49169/2024	KAPILA CHARAN NAYAK	2024-11-26	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Court Fee Rs. 740 / payable not paid. 2. Period of Delay 489 days. 3.H.C.B.A welfare fund not paid. 4. Date of judgement correctly not furnished in being aggrieved.
58	D-CRLA/31611/2024	DOLAGOBINDA MOHAPATRA	2024-11-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Period of Delay 54 days
59	D-WP(C)/49038/2024	JAJATI KESHARI KHUNTIA	2024-11-26	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-4,index of writ petition and averment of writ petition does not tally with book marks index.
60	D-RSA/49235/2024	PABITRA KUMAR NAYAK	2024-11-26	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 112 days 2. Valuation of the Appeal not correctly stated.
61	D-CONTC/48913/2024	ADV.	2024-11-26	Page no 13 not legible
62	D-WP(C)/49211/2024	PRAVAT KUMAR NAYAK	2024-11-26	Petitioner is not addressed properly in the petition.
63	D-WP(C)/49085/2024	BHABANI PRASAD MOHANTY	2024-11-26	Receipt Showing Serv.copy To ct not Filed.
64	D-WP(C)/48933/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-26	1.Petition not correctly addressed to Honorable Court 2.page no 53 not neat and legible. 3.paragraphs are not in serial,para 7,8 and10 repeated twice
65	D-WP(C)/49098/2024	KALPATARU MISHRA	2024-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-MACA/49168/2024	GOKULA NANDA SAHU	2024-11-26	put up for SR after furnishing valuation of appeal and court fees payable thereon
67	D-BLAPL/35436/2024	DEVASHIS PANDA	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. Page nos.8,9,12,13 and 14 not neat and legible.2.G.R.Case No.305 of 2023 in rejection order under Annexure-1 not mentioned in the cause title
68	D-WP(C)/49256/2024	SAIBRATA RATH	2024-11-26	1.Page No.20 is not legible.
69	D-CRLMC/35254/2024	SAMARENDRA MOHANTY	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraphs in I.A no.(3131/2024) not correctly furnished in declaration of the affidavit.
70	D-WP(C)/49288/2024	HEMANTA KUMAR MOHANTA	2024-11-26	The name of the petitioner/Deponent mentioned in the Affidavit seems to be wrong.
71	D-BLAPL/35402/2024	HEMANT KU. TRIPATHY	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.10 and 14 not neat and legible.2.Paragraph no. not furnished on declaration.3 Signature of the petitioner No.1 on V.nama not tally with cause title.
72	D-BLAPL/35392/2024	BISHNU PRASAD PRADHAN	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in Affidavit.Page Nos 25 to 28 and 45 to 52 not legible.
73	D-ABLAPL/35322/2024	SK. ZAFARULLA	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
74	D-ABLAPL/35248/2024	SRINIBASH SATAPATHY	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 11 not neat.
75	D-WP(C)/49051/2024	PRANAB RANJAN CHHATOI	2024-11-26	The name of the opp.parties in vakaltnama not correctly furnished.
76	D-WP(C)/49239/2024	SUBHADUTTA ROURAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
77	D-CRLMC/35193/2024	PRABIR KUMAR RAY	2024-11-26	1. Page no.9 not legible. 2. Name of the Lower court not correctly furnished in cause title, page no.2 and prayer of the petition
78	D-ABLAPL/35293/2024	RASMITA SWAIN	2024-11-26	G.R.Case not mentioned in Cause Title and Petition.
79	D-BLAPL/35353/2024	BIKASH CHANDRA PARIJA	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
80	D-WP(C)/48932/2024	HIMANSHU SEKHAR PANDA	2024-11-26	1. occupation not mentioned in the Affidavit.
81	D-BLAPL/35326/2024	DILLIP KUMAR RAY	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page nos .17 , 18 21 and 22 not neat.
82	D-WP(C)/49221/2024	PRAVAT KUMAR NAYAK	2024-11-26	Annexure -3 of page No 11 is not neat and not attested.
83	D-WP(C)/49034/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-11-26	Synopsis and date charts are not alphabetically paginated and also not marked in index
84	D-WP(C)/49216/2024	PRAVAT KUMAR NAYAK	2024-11-26	Index not properly page marked
85	D-WP(C)/49223/2024	SOUMYA RANJAN DAS	2024-11-26	30-OTHER DEFECT (IF ANY) 1.Village name are not correctly furnished in affidavit and I.A. affidavit. 2.Eviction notice date is wrongly furnished in paragraph no.7 in the writ petition.
86	D-CRLMC/35235/2024	DIPTI RANJAN BHOKTA	2024-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.This case related to sexual offence the name of victim father and address deleted from the petition as per the standing order 3/2024 and put up for S.R. thereafter.
87	D-BLAPL/35285/2024	ASHOK KUMAR PATTANAİK (A)	2024-11-26	14-NOT PROPERLY INDEXED.
88	D-ABLAPL/35389/2024	ANIRUDHA DAS	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/49091/2024	RUDRA PRASAD KAR	2024-11-26	Receipt Showing Serv.copy To it not Filed.
90	D-RSA/49231/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-26	Put up for S.R. after the valuation of the appeal and court fee payable is furnished and C.Copy of both the courts judgement is filed.
91	D-WP(C)/48929/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-26	Date mentioned under annexure -2 not tally with the averment of the writ petition.
92	D-BLAPL/35437/2024	SATYANARAYAN MISHRA	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not tally with declaration.2. Date of rejection order under Annexure-2 not tally with Index.3.Advocate for the petitioner not signed in V.nama.
93	D-WP(C)/49109/2024	DURGESH NARAYAN RATH	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36,37,46,47,59,60,61 and 81 not neat and legible.
94	D-CONTC/49065/2024	ADV.	2024-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-BLAPL/35384/2024	MANORANJAN PADHY	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.

96	D-ABLAPL/35328/2024	JUGALA KISHORE PANDA	2024-11-26	Deponent mentioned in Affidavit Petitioner No-1 instead Petitioner No -3.
97	D-WP(C)/49264/2024	SANTOSH KUMAR PANDA	2024-11-26	.Names In Capital Letters Of All The Signing Advocates Not Indicated
98	D-WP(C)/49018/2024	SURENDRA KUMAR GARTIA	2024-11-26	1.Synopsis and date charts are not alphabetically paginated and also not marked in index. 2.Date mentioned in Annexure-10 and averment of writ petition does not tally with book marks index and index of writ petition.
99	D-WP(C)/49180/2024	SISIR KUMAR PUROHIT	2024-11-26	Page No.28 Annexure-5 date of order not tally with Index Annexure-5.
100	D-WPCRL/35168/2024	HRUDANANDA MOHAPATRA	2024-11-26	PAGING OF SYNOPSIS ,DATE CHART and INDEX BE OMITTED
101	D-BLAPL/35381/2024	SATYA NARAYAN MISHRA 4	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the petitioner not executants in V.nama
102	D-WP(C)/49224/2024	RUDRA PRASAD KAR	2024-11-26	.Receipt Showing Serv.copy To it not Filed.
103	D-WA/49130/2024	SATYABHUSAN DAS	2024-11-26	Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
104	D-ABLAPL/35335/2024	SANGRAM RATH	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
105	D-BLAPL/35435/2024	SATYANARAYAN MISHRA	2024-11-26	Name of informant should not be mentioned as per standing order no. 3 of 2024 dtd 9.7. 2024.
106	D-BLAPL/35425/2024	JAYANTA KUMAR PADHI	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the trial court not tally with rejection .2.D.C.fee Rs.50/- to be paid on V.nama and also age of the petitioner not reflected .
107	D-BLAPL/35031/2024	SOUMENDRA PATTANAIK	2024-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Year of the rejection order not correct in index and para.8 of petition.
108	D-WP(C)/49227/2024	PRADEEP KUMAR DAS	2024-11-26	Authorisation with regard to other petitioner not furnished in the Affidavit.
109	D-WP(C)/49167/2024	SUDEEP KUMAR SARANGI	2024-11-26	30-OTHER DEFECT (IF ANY) (i) Prayer made in WP(c) without signature. (ii) I.A not page marked.
110	D-CMAPL/45147/2024	ADV.	2024-11-26	Address of Respondent no. 6 not furnished
111	D-BLAPL/35325/2024	AMIT KUMAR NATH	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Annexure -2 not correctly mentioned in para 3 of the petition.Welfare fund of Rs.50/- not paid in Vnama
112	D-WP(C)/49139/2024	PRAFULLA KUMAR KAR	2024-11-26	Page-2 of I.A not filed.
113	D-BLAPL/35405/2024	AMIT KUMAR NATH	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				D.Fee of OSBC Rs.50/- not paid in the v.nama.
114	D-CRLMC/35187/2024		2024-11-26	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and date chart not mentioned in index page. 2. Deponent Mobile number not furnished (In person appearance). 3. Page nos. 1 to 4 not executed in petition. 4. Declaration not filed. 5. Occupation not furnished in affidavit. 6. WPC number not correctly furnished in para no. 2 and in index sl.no.3
115	D-CRLMC/35240/2024	ANUP UDAYA SENAPATI	2024-11-26	1.C.copy of Annex-2 not filed.
116	D-RPFAM/49161/2024	RAJIB LOCHAN PATNAIK	2024-11-26	name of op nos 2, not tally with name mentioned in court below. sl no -1 describe as minor in cause title not correct
117	D-CONTC/48730/2024	ADV.	2024-11-26	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
118	D-BLAPL/35357/2024	SUCHIT KUMAR NAYAK	2024-11-26	1.Page nos.15 and 16 not available on record.2.G.R.Case No.1090 of 2022 in rejection order under Annexure-2 not mentioned in the cause title.
119	D-ABLAPL/35428/2024	SANJIB KUMAR BHANJADEO	2024-11-26	1.Age of the petitioner Nos.2 and 7 not furnished in the cause title.2.Page nos.8 to 13 not neat and legible.
120	D-WP(C)/49166/2024	BISWAJIT MOHAPATRA	2024-11-26	30-OTHER DEFECT (IF ANY) Impugned case number seems to be wrong in prayer of IA.
121	D-WP(C)/49014/2024	CHANDRAKANTA NAYAK	2024-11-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-TRPCRL/34729/2024	HEMANT KUMAR MUND	2024-11-26	.Subject Code incorrectly Mentioned
123	D-CRLMC/35106/2024	RAKESH BEHERA	2024-11-26	.Subject Code Not Furnished .
124	D-ABLAPL/35319/2024	MRUGANKA MAULI PATNAIK	2024-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
125	D-ABLAPL/35324/2024	KUNAL KUMAR SWAIN	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date chart not mentioned in the Index.
126	D-CMP/49157/2024	TIKERAM MEHER	2024-11-26	In index and book mark annexure -1 is mentioned order dated 07 .01 .2025 but there is no such order under Annexure -1 . 2 . In ,date chart ,cause title and paragraph -2 of c .m .p, order dated 7 .1 2025 is mentioned .
127	D-ABLAPL/35300/2024	ARJUNA CHARANA BEHERA	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not neat.
128	D-WA/49181/2024	SISIR KUMAR PUROHIT	2024-11-26	Put up for SR after filing of C copy of impugned order.
129	D-WP(C)/48954/2024	SOUGAT DASH	2024-11-26	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP

130	D- CONTC/48673/2024	ADV.	2024-11-26	Name of father of deponent appears to be incorrect
131	D-WP(C)/48955/2024	SOUGAT DASH	2024-11-26	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP
132	D-WP(C)/48961/2024	AMIT KUMAR SAA	2024-11-26	1.The names of parties not filled up in vakaltnama2.Date mentioned in Annexure-2 does not tally with averment of writ petition,book marks index and index of writ petition
133	D- CRLMC/35075/2024	SIDHARTHA DAS	2024-11-26	30-OTHER DEFECT (IF ANY) Age and occupation not furnished in affidavit and age of the petitioner no.6 not mentioned in cause title.
134	D- BLAPL/35284/2024	BATA KRISHNA PANDA	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. P.S.Case No.not mentioned in Cause Title and Petition.Petition not properly marked and tagged.Court Fee Rs.3.00 not paid in Affidavit.
135	D- WPCRL/35048/2024	RAMAKRISHNA NAIK	2024-11-26	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as CRLMP.
136	D- CRLMC/35222/2024	DEEPALI MAHAPATRA	2024-11-26	1. Occupation not furnished in affidavit. 2. Resident of Flat no. in cause title not tally with affidavit.
137	D-WP(C)/49154/2024	NILAMADHAB SARKAR	2024-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-WP(C)/48940/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-26	1.paragraphs not in serial,paragraph no 7,8 and 10 repeated twice.2. page no 53 not neat and legible. 3.Petition not correctly addressed to Honorable Court
139	D-WP(C)/49246/2024	RUDRA PRASAD KAR	2024-11-26	.Receipt Showing Serv.copy To it not Filed.
140	D-WP(C)/49118/2024	ASUTOSH MOHANTY	2024-11-26	Writ petition not addressed to Honorable Court.
141	D-WP(C)/49238/2024	RUDRA PRASAD KAR	2024-11-26	Receipt Showing Serv.copy To it not Filed.
142	D- CONTC/48239/2024	SURESH KUMAR PANDA	2024-11-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Copy of Trial Court Judgement / Order Copy of order not filed. 2. Year of connected writ petn.seems to be wrong in the prayer and para 5.
143	D-WP(C)/49026/2024	AMIYA KUMAR MOHANTY(A)	2024-11-26	1.Synopsis and date charts are not alphabetically paginated. 2.The name of opp.parties in affidavit and vakaltnama not correctly furnished. 3.Mobile numbers and enrollment numbers of all the counsel in vakaltnama not furnished.
144	D- ABLAPL/35439/2024	RABINDRA PRASAD PATNAIK	2024-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee and welfare fund fee not paid in Vnama.
145	D- CONTC/49071/2024	AMIYA KUMAR CHHATOI	2024-11-26	1.Occupation not mentioned in the affidavit.

146	D-MATA/49212/2024	LAKSHMAN MISHRA	2024-11-26	index not page marked
147	D-WP(C)/48936/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-26	1.Petition not correctly addressed to Honorable Court 2.paragraphs are not in serial, para 7,8 and 10 repeated twice.3.page no 53 not neat and legible.
148	D-BLAPL/35354/2024	SUCHIT KUMAR NAYAK	2024-11-26	Age of the petitioners not reflected in V.nama.
149	D-CONTC/48275/2024	SASMITA NANDA	2024-11-26	Affidavit is wrong as name of deponent does not match.
150	D-WP(C)/49260/2024	MAHESWAR MOHANTY	2024-11-26	1.D.C.fee of Rs.24/- to be paid on cause title Writ petition.2.District of Opp.parties nos. 4 to 6 not furnished.
151	D-CRLMC/35233/2024	SANGRAMJIT PANDA	2024-11-26	14-NOT PROPERLY INDEXED.
152	D-BLAPL/35079/2024	SAROJ KUMAR PADHI	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index Annex.1 not proper.2 page nos.29 to 36 ,69 are not neat.
153	D-WP(C)/49209/2024	SAMEER KUMAR DAS	2024-11-26	1.Paragraphs mentioned in Declaration does not tally with the paragraphs in petition. 2. Page No 16 of Annexure 1 is not neat.
154	D-WP(C)/49021/2024	JAYANTA KUMAR MAJHI	2024-11-26	30-OTHER DEFECT (IF ANY) As per description of Annexure1 and 2 in index, book mark index and averment of writ petition, documents under Annexures- 1 and 2 are not properly arranged.
155	D-WP(C)/49233/2024	SUBHADUTTA ROUSTRAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
156	D-ABLAPL/35365/2024	AMITAV TRIPATHY	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 15 and 16 not neatly legible.
157	D-WP(C)/49228/2024	SUBHADUTTA ROUSTRAY	2024-11-26	.Receipt Showing Serv.copy To cg not Filed.
158	D-BLAPL/35420/2024	NITYANANDA MOHAPATRA	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
159	D-ABLAPL/35498/2024	HIMANSHU SEKHAR MISHRA	2024-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.2.ABLAPL Petition not properly page marked on the file. 3.Receipt Showing Serv.copy To Vigilance not Filed
160	D-ABLAPL/35299/2024	ARJUNA CHARANA BEHERA	2024-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.ABLAPL.nos.17769/2016 date of disp.of.19-4-2019 and14303/2019 disp.date.14-9-2021 in FIR detail ,not tally reference certificate.2.page nos. 11 and 14 are not neat.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 26-11-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.